

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4312
ANSWERED ON:21.04.2005
POWER PLANTS AND PETROCHEMICALS COMPLEX BY ONGC
Singh Shri Sugrib

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC has signed any agreement with Hinduja Group for implementation of Gas-Based Power Plant and petrochemicals complex;
- (b) if so, the details of the terms and conditions thereof; and
- (c) the time by which these will start functioning?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Oil & Natural Gas Corporation Ltd. (ONGC) and Ashok Leyland Projects Services Ltd. (ALPS), a Hinduja Group of Company, have signed a Memorandum of Understanding (MOU) for jointly exploring LNG based business opportunities in the Southern peninsula of India.

The MOU while broadly delineating areas of mutual co-operation, provides scope for jointly developing a detailed framework of projects if this is found feasible. Any such projects would require the approval of the corporate and governmental bodies concerned.

(c): In view of the very preliminary nature of discussions, no timeline can be forecast at this stage.